

# DAILY WISE OBJECTION LIST (PETITION , APPLICATION , ADDITIONAL DOCS ETC) 06.09.2022 TO 08.09.2022

Scrutiny Date From

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	04-05-2022	Interlocutory Application (I.B.C)	710102035172022	COMPANY PETITION IB (IBC)/2083(ND)2019	REGIONAL PF COMMISSIONER DELHI VS SHRI SUNIL AGGARWAL	Sec 60(5)	07-09-2022	PAYMENT NOT DONE	SHIVANATH MAHANTA
2	04-05-2022	Interlocutory Application (I.B.C)	710102034992022	COMPANY PETITION IB (IBC)/1781(ND)2018	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRA TECH PRIVATE LTD	Sec 60(5)	07-09-2022	affidavit back date and notary missing in stamp paper and ticket not allowed mid on vakalatnama and 44 cut page	SHIVANATH MAHANTA
3	19-05-2022	Interlocutory Application (I.B.C)	710102039882022	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN P DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX DEPARTMENT	Sec 54(1)	08-09-2022	174 hindi page and page number number double after 304 page and stamp paper missing	Sumit
4	09-06-2022	Interlocutory Application (I.B.C)	710102047442022	COMPANY PETITION IB (IBC)/334(ND)2018	BHUPANDAR SINGH BALIYAN VS MSX MALL PVT LTD	Sec 60(5)	08-09-2022		utkarsh sirohi
5	12-08-2022	Company Appeal (IBC)	710102065762022	COMPANY PETITION IB (IBC)/292(ND)2017	REGIONAL PF COMMISSIONER NOIDA VS ANG INDUSTRIES LTD.	Sec 42	07-09-2022	DD NOT MATCH	SHIVANATH MAHANTA
6	13-08-2022	Interlocutory Application (I.B.C)	710102065802022	COMPANY PETITION IB (IBC)/1281(ND)2018	PANKAJ KHAITAN VS MR. ATUL TANDON	Application under any other provisions- IBC	06-09-2022	Address Not Match in E-Stamp Paper and Affidavit	Pankaj Khaitan
7	25-08-2022	Interlocutory Application (I.B.C)	710102069282022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS MR. ATUL TANDON	Rule 11 of NCLT, 2016	08-09-2022	memo party incomplete	Pankaj
8	27-08-2022	Interlocutory Application (I.B.C)	710102069742022	COMPANY PETITION IB (IBC)/204(ND)2021	DR. P. K TALWAR VS M/S SUPERTECH LIMITED	Sec 60(5)	06-09-2022	Address Not Match in E-Stamp Paper and Affidavit Page No. 34 36 Page Not Clear	Chaitanyashil
9	27-08-2022	Interlocutory Application (I.B.C)	710102069862022	COMPANY PETITION IB (IBC)/900(ND)2020	RIDDHISIDDHI METALS BLORE PRIVATE LIMITED VS VIKAS GARG	Sec 42	08-09-2022	case type wrong according your pdf	CA PAVAN KUMAR AGRAWAL
10	27-08-2022	Interlocutory Application (I.B.C)	710102069852022	COMPANY PETITION IB (IBC)/357(ND)2021	CONTAINER CORPORATION OF INDIA LIMITED VS NFA LIFE SECURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-09-2022	section wrong according your pdf need to sign on every pages	Siddarth Agarwal

11	30-08-2022	Company Appeal (IBC)	710102070462022	COMPANY PETITION IB (IBC)/900(ND)2020	K.N. RAJENDRAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD	Sec 42	08-09-2022	page:40, 44, 45, not clear,	Aravind Cannappane
12	30-08-2022	Interlocutory Application (I.B.C)	710102070682022	COMPANY PETITION IB (IBC)/375(PB)2018	MANOJ KUMAR AGGARWAL VS M/S ABW INFRASTRUCTUR E LTD	Sec 60(5)	07-09-2022	page number missing after 66 page	Anshul Gupta
13	01-09-2022	Interlocutory Application (I.B.C)	710102071332022		JYOTI JAISWAL VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	07-09-2022	main case not link and notary missing in affidavit and 19-51 not clear page and welfare and court fee missing in vakalatnama	AMAR KHERA
14	02-09-2022	Interlocutory Application (I.B.C)	710102071702022	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. VS KANODIA TECHNOPLAST LIMITED	Rule 11 of NCLT, 2016	08-09-2022	main case not mention in pdf properly	Preet
15	02-09-2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	07-09-2022	sign missing in application page and section not mention in index and section wrong in technical and memo party missing	Sanyam
16	04-09-2022	Interlocutory Application (I.B.C)	710102072222022	COMPANY PETITION IB (IBC)/81(PB)2019	POOJA BAHRY VS GREENPOWER GENERATORS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	06-09-2022	Page No. 166-167 Page Cut	ABHISHEK
17	01-09-2022	Interlocutory Application (I.B.C)	710102071202022		ASHISH KHATTAR VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	07-09-2022	main case not link and page number not mention in index and page number missing and notary missing in affidavit and 21-39,41-48,51-58,60-69 not clear page and welfare and court fee missing in vakalatnama page number missing after 68 page	AMAR KHERA
18	02-09-2022	Interlocutory Application (I.B.C)	710102071752022	COMPANY PETITION IB (IBC)/2996(PB)2019	NIRAJ JAIN VS M/S ALMOND INFRABUILD PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-09-2022	Section Wrong according your PDF please choose Application under any other provisions	Nithin
19	05-09-2022	Interlocutory Application (I.B.C)	710102072312022	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED VS C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	Rule 11 of NCLT, 2016	06-09-2022	Case Type Wrong Memo Party Missing and Section Mentioned in Index	ANIL AGARWALLA

20	06-09-2022	Interlocutory Application (I.B.C)	710102072662022	COMPANY PETITION IB (IBC)/2552(ND)2019	MRS. SYEDAH TASMIAH MOHI VS MR. VINEET AGGARWAL	Sec 60(5)	08-09-2022	Page No. 40-42 45, 46, 48, 50, 51, 52, 53, 56, 121 , 140, 142. 144-145 , 146, 147, Page Not clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Dhrubajit Saikia
21	04-09-2022	Interlocutory Application (I.B.C)	710102072102022	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI VS MR. VINEET AGGARWAL	Sec 12(2)	06-09-2022	Volume - 2 Index Missing and Index Not Clear Index Pages Rotating Should be Strate	Elina Banerjee
22	05-09-2022	Interlocutory Application (I.B.C)	710102072252022	COMPANY PETITION IB (IBC)/1397(PB)2019	MR. GIRDHARI LAL MATTOO VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	06-09-2022	Page No. 15 to 56 , 58 65 to 151 152 to True Copy Sign Missing Page No. 97, 148 197 Not Clear	ARNAV KUMAR
23	04-09-2022	Interlocutory Application (I.B.C)	710102072022022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 12(2)	06-09-2022	Notary Stamp Missing in E-Stamp Paper	Pankaj
24	04-09-2022	Interlocutory Application (I.B.C)	710102072092022	COMPANY PETITION IB (IBC)/2057(ND)2019	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT LTD VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 12(2)	06-09-2022	Address Not Match in E-Stamp Paper and Affidavit	DIVYA JAGGA
25	04-09-2022	Interlocutory Application (I.B.C)	710102072182022	COMPANY PETITION IB (IBC)/472(ND)2022	MADAN MOHAN DHUPAR VS AKASH GOYAL	Application under any other provisions- IBC	06-09-2022	Page No. 239- 248 True Copy Sign Missing	J TARUN
26	05-09-2022	Restoration Application (Companies Act)	710102072452022		OM PRAKASH GUPTA VS REVEX ENTERPRISES PRIVATE LIMTIED	Rule 11 of NCLT	07-09-2022	main case not link with application and section not mention in index and page 8 not clear	RAJESH AGRAWAL
27	04-09-2022	Interlocutory Application (I.B.C)	710102072162022	COMPANY PETITION IB (IBC)/483(ND)2021	BANK OF BARODA VS RAJ KUMAR RATHI	Rule16(d),NCLT Rules,2016 IBC	06-09-2022	Section Wrong According your PDF	Nikunj
28	04-09-2022	Interlocutory Application (I.B.C)	710102072172022	COMPANY PETITION IB (IBC)/875(PB)2020	RAJEEV THAKUR VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	07-09-2022	23-42,46,51-55, not clear page	VAIBHAV TYAGI
29	04-09-2022	Company Application(Companies Act)	710102072032022	COMPANY APPEAL(COMPANIES ACT)/357(ND)2018	SATISH KUMAR VATS VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT	07-09-2022	appeal not mention in main case and Impugned-Order not open please re-upload	Gursat
30	04-09-2022	Interlocutory Application (I.B.C)	710102072152022	COMPANY PETITION IB (IBC)/470(ND)2022	MADAN MOHAN DHUPAR VS MEERA GOYAL	Application under any other provisions- IBC	07-09-2022	181-182 not clear page	J TARUN

31	05-09-2022	Restoration Application (Companies Act)	710102072422022		OM PRAKASH GUPTA VS REVEX ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT	07-09-2022	section not mention in index and main case not link with application and verified date missing in affidavit and 9 page not clear and 23-34 page number not mention in index	RAJESH AGRAWAL
32	04-09-2022	Interlocutory Application (I.B.C)	710102072142022	COMPANY PETITION IB (IBC)/473(ND)2022	MADAN MOHAN DHUPAR VS SHYAM BIHARI GOYAL	Application under any other provisions- IBC	07-09-2022	204-205 not clear page	J TARUN
33	06-09-2022	Interlocutory Application (I.B.C)	710102072612022	COMPANY PETITION IB (IBC)/697(ND)2018	THE STATE TRADING CORPORATION OF INDIA LIMITED VS M/S SPACEVISION IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	07-09-2022	7,9, cut page and stamp paper missing and section not mention in index and true copy sign missing and memo party missing	Dr. Maurya
34	05-09-2022	Restoration Application (Companies Act)	710102072432022		OM PRAKASH GUPTA VS APEX CHEMICALS PRIVATE LIMTIED	Rule 11 of NCLT	07-09-2022	main case not link with application and page 9 not clear page and section not mention in index	RAJESH AGRAWAL
35	05-09-2022	Interlocutory Application (I.B.C)	710102072512022	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	08-09-2022	section wrong and section not mention in index and page number 1,2 not mention in index and 62-65 not clear page	RAKESH AGRAWAL
36	05-09-2022	Interlocutory Application (I.B.C)	710102072492022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PRIVATE LIMITED VS WAAMAN PRODUCTS PVT. LTD	Sec 12(2)	08-09-2022	48-54 not clear page	aditya gauri
37	05-09-2022	Interlocutory Application (I.B.C)	710102072412022	COMPANY PETITION IB (IBC)/1059(ND)2018	DEEPAK KUMAR GOEL VS ANAND SONBHADRA	Sec 60(5)	08-09-2022	32-52,84-104,111-130,163-180,186-198,199-206,238-260, not clear page and volume wise index missing vol1	Sarfaraz Karim
38	05-09-2022	Interlocutory Application (I.B.C)	710102072272022	COMPANY PETITION IB (IBC)/735(ND)2020	TARUN KUMAR VS FIITJEE LTD.	Rule 11 of NCLT, 2016	08-09-2022	memo party missing and sign missing in application page	JASVIN DHAMA
39	05-09-2022	Restoration Application (IBC)	710102072482022		M/S. TRUFORM ENGINEERS VS M/S. TECHNOFAB ENGINEERS LIMITED	Application under any other provisions- IBC	08-09-2022	main case not link with application and section not mention in index and section wrong and affidavit back date	Akshay Ringe

40	06-09-2022	Interlocutory Application (I.B.C)	710102072622022	COMPANY PETITION IB (IBC)/2(PB)2022	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing Page NO. 42, 218 - 227 Page Not clear and Pager after 131 to 185 196 to 200 Double Pagination	Sandeep Devashish Das
41	06-09-2022	Interlocutory Application (I.B.C)	710102072552022	COMPANY PETITION IB (IBC)/161(PB)2022	DHARM VIR GUPTA VS LIGARE AVIATION LTD	IBC Section 59	08-09-2022	Page NO. 34-35 Not Clear Section Wrong According your PDF	Dharm Vir Gupta
42	06-09-2022	Interlocutory Application (I.B.C)	710102072722022	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS ATUL BANSAL & ORS.	19(2)	08-09-2022	Due Payment Other Section 19(3)	Satya Prakash Gupta
43	05-09-2022	Interlocutory Application (I.B.C)	710102072262022	COMPANY PETITION IB (IBC)/3(ND)2020	LAL BABA SEAMLESS TUBES PVT LTD VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	08-09-2022	25-51 not clear page and memo party missing	CA Subodh Kumar Agrawal
44	05-09-2022	Interlocutory Application (I.B.C)	710102072502022	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	08-09-2022	memo party missing and and 21-22 hindi page and sing missing in application page	MAREESH
45	05-09-2022	Interlocutory Application (I.B.C)	710102072382022	COMPANY PETITION IB (IBC)/698(PB)2020	ICICI BANK LTD VS AVANTHA HOLDING LIMITED	Rule 11 of NCLT, 2016	08-09-2022	12,146-151not clear page	Vidushi
46	05-09-2022	Interlocutory Application (I.B.C)	710102072462022	COMPANY PETITION IB (IBC)/11(ND)2022	AKARSH KASYUP VS PSA IMPEX PRIVATE LIMITED	22(3)a	08-09-2022	double page number and memo party missing	Prabhat
47	05-09-2022	Interlocutory Application (I.B.C)	710102072242022	COMPANY PETITION IB (IBC)/106(ND)2017	PUNJAB NATIONAL BANK VS PSA IMPEX PRIVATE LIMITED	Sec 60(5)	08-09-2022	ib not mention in main case and due payment other section and affidavit back date and 18-24 not clear page	Shashwat Anand
48	05-09-2022	Interlocutory Application (I.B.C)	710102072442022	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	08-09-2022	memo party missing	Vikram Singh Rathore
49	06-09-2022	Interlocutory Application (I.B.C)	710102072742022	COMPANY PETITION IB (IBC)/52(PB)2021	S. PARMINDER SINGH GILL VS MR. VIJAY KUMAR SAXENA RESOLUTION PROFESSIONAL OF STAN AUTOS PRIVATE LIMITED	Sec 60(5)	08-09-2022	Page No. 33 Need to English Translate Copy	JATIN
50	05-09-2022	Interlocutory Application (I.B.C)	710102072322022	COMPANY PETITION IB (IBC)/579(ND)2022	SHIV SHAKTI INTERNATIONAL PRIVATELIMITED VS P K TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-09-2022	section wrong	VIJAY

51	07-09-2022	Interlocutory Application (I.B.C)	710102073212022	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS HARVINDER SINGH SIKKA	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
52	05-09-2022	Interlocutory Application (I.B.C)	710102072362022	COMPANY PETITION IB (IBC)/312(ND)2021	MR.VIJENDER SHARMA VS HARVINDER SINGH SIKKA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	08-09-2022	memo party missing	Vijender
53	07-09-2022	Interlocutory Application (I.B.C)	710102073192022	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS KUSHAM KAUR	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
54	07-09-2022	Company Application(Companies Act)	710102072952022	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	JAYANT GUPTA VS DESHRAJ GUPTA	Rule 11 of NCLT	07-09-2022	19-21,23-26,50-51,54-56,58-61,64-65,68 not clear page and 66-67 hindi page	Soham Kumar
55	07-09-2022	Interlocutory Application (I.B.C)	710102073172022	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURINDER SINGH SIKKA	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
56	07-09-2022	Interlocutory Application (I.B.C)	710102073202022	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURNEET SINGH SIKKA	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
57	01-09-2022	Interlocutory Application (I.B.C)	710102071262022		RADHIKA MEHTA VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	07-09-2022	main case not link and memo party missing and verified date missing affidavit and 33-58 not clear page and ticket not allowed mid on vakalatnama	AMAR KHERA
58	01-09-2022	Interlocutory Application (I.B.C)	710102071272022	COMPANY PETITION IB (IBC)/1397(PB)2019	VINOD KUMAR JAISAWAL VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	07-09-2022	main case not link with application and notary missing in affidavit and 19-53 not clear page and welfare and court fee missing	AMAR KHERA
59	07-09-2022	Interlocutory Application (I.B.C)	710102073162022	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS HARVINDER SINGH SIKKA	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
60	06-09-2022	Interlocutory Application (I.B.C)	710102072542022	COMPANY PETITION IB (IBC)/289(ND)2022	MTG LEARNING MEDIA PRIVATE LIMITED VS MTG LEARNING MEDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	08-09-2022	wrong case type need to file IA, contact to registry	Neeraj@1996
61	07-09-2022	Restoration Application (Companies Act)	710102072962022		OM PRAKASH GUPTA VS APEX FRP CHEMICALS PRIVATE LIMITED	Rule 11 of NCLT	08-09-2022	main case not link	RAJESH AGRAWAL

62	07-09-2022	Interlocutory Application (I.B.C)	710102073232022	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURINDER SINGH SIKKA	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
63	04-09-2022	Interlocutory Application (I.B.C)	710102072132022	COMPANY PETITION IB (IBC)/2340(ND)2019	AUTO NEEDS (INDIA) PRIVATE LIMITED VS POOJA FINELEASE LIMITED	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	MAREESH
64	07-09-2022	Interlocutory Application (I.B.C)	710102073152022	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURNEET SINGH SIKKA	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
65	07-09-2022	Interlocutory Application (I.B.C)	710102073242022	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS KUSHAM KAUR	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing	UDDYAM MUKHERJEE
66	05-09-2022	Interlocutory Application (I.B.C)	710102072522022	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	Application under any other provisions- IBC	08-09-2022	memo party missing and section wrong and ticket not allowed mid on vakaltanma	Nistha Gupta
67	07-09-2022	Interlocutory Application (I.B.C)	710102073052022	COMPANY PETITION IB (IBC)/386(PB)2018	SHYAM BABA DEVELOPERS AND BUILDERS PVT. LTD. VS UTTARAKHAND POWER CORPORATION LIMITED	Sec 60(5)	08-09-2022	51,54-55, 113-114,130,131,132-133,158-160,167-168,not clear page and 82,87,91,94,99,104,107,110,115,118,121, hindi page and 188 page missing	BINDU DAS
68	09-04-2022	Company Petition IB (IBC)	710102027382022		CANARA BANK VS SAYA AUTOMOBILES LIMITED	IBC under Sec 7	08-09-2022	advocate welfare and court fee has been misplaced ( paste on blank side of vakalatnama), master data of corporate debtor,	Ichchha Kalash
69	09-06-2022	Company Appeal(Companies Act)	710102047602022		CANARA BANK VS SAYA AUTOMOBILES LIMITED	Sec 252 (3)	08-09-2022	Pgs not clear 102,106,112,118,112,182,217,230	Ichchha Kalash
70	16-06-2022	Company Petition IB (IBC)	710102048632022		AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	08-09-2022	NOTRARY MISSING IN AFFIDAVIT	Shashank Deo Sudhi
71	25-07-2022	Company Petition IB (IBC)	710102059862022		CHE TAN STEELS PRIVATE LIMITED VS M/S KSHIV VENTURES PVT LTD	IBC Under Sec 10	08-09-2022	Council detail missed in master index,pgs not clear 75 to 78	Sonal

72	06-08-2022	Company Petition (Companies Act)	710102064112022		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT	08-09-2022	Company master data missed of respondent	Ridhima
73	11-08-2022	Company Petition IB (IBC)	710102065492022		YATIN JINDAL VS POMEGRANATE COATERS PRIVATE LIMITED	IBC under Sec 7	08-09-2022	page:84, 86, 88, 93-96, 109, cut, etc	Deepak Garg
74	16-08-2022	Company Petition IB (IBC)	710102066402022		GOPAISA NETVENTURES PRIVATE LIMITED VS DHANI HEALTHCARE LIMITED	IBC Under Sec 9	08-09-2022	15rs advocate welfare missed, etc	SURUCHI MITTAL
75	18-08-2022	Company Petition (Companies Act)	710102066682022		DALBIR SINGH AND OTHERS VS EMAAR INDIA LIMITED	Sec. 213	08-09-2022	pg no 444 missed	Nithin
76	23-08-2022	Company Petition (Companies Act)	710102068412022		ANAND VARDHAN AND ANOTHER VS SUKHIJA HOSPITALITY PRIVATE LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3),Section 339,Section 340	08-09-2022	Fees missed of sections 248/250, brief synopsis missed, paste welfare and court fees in blank space on vakaltnama (contact to registry)	YASHMEET KAUR-601
77	25-08-2022	Company Petition (Companies Act)	710102069062022		DALHOUSIE HOLDINGS LTD VS DCM SHRIRAM LIMITED	Sec. 59	08-09-2022	Section 58 fees missed according to petition,Pgs not clear 49 ,53 to 74,143 to 145, 166,181 to 187,200,206 ,282 to 287,pgs cut 152 to 155,162,166,287,292,293,297,310,311,315,318,320,323,324,327,332	NIHARIKA AHLUWALIA
78	23-08-2022	Company Appeal(Companies Act)	710102068502022		DALHOUSIE HOLDINGS LTD VS DCM SHRIRAM LIMITED	Sec 252 (1)	08-09-2022	Pgs deem 50 to 52,61 to 63,66 to 69,73,78 to 84,	PRINCE
79	26-08-2022	Company Petition IB (IBC)	710102069662022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	08-09-2022	main case not link, page:57 missed, page 55-57 merge with main pdf, etc	Joshua Samuel/ Christopher



80	26-08-2022	Company Appeal(Companies Act)	710102069602022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 252 (3)	08-09-2022	Master index missed, memo of parties/synopsis/list of dates &&& events missed, make one pdf after that upload the petition, mention proof of service in master index	Bhupendra
81	26-08-2022	Company Petition IB (IBC)	710102069422022		SAMRAT VIDEO VISION PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Section 59	08-09-2022	counsel details missed on index, memo of parties missed, pagE:19, 20, 23, 24, 26, 28, 30, 31, 32, 37, 41, 42, 47, 49, 53-65, 81, not clear, etc	PUNEET SACHDEV
82	29-08-2022	Transfer Petition(Companies Act)	710102070162022		NITYA KUKREJA VS ABW INFRASTRUCTURE LTD	Rule 11 of NCLT	08-09-2022	Wrong case type select	Vikas Mishra
83	30-08-2022	Company Petition IB (IBC)	710102070802022		SRIJAN ARAVALI TECHNOLOGIES PRIVATELIMITED VS ABW INFRASTRUCTURE LTD	IBC Section 59	08-09-2022	pagE:88-90, 101-104, not clear, etc	ALOK
84	29-08-2022	Intervention Petition (IBC)	710102070362022		VINOD BAJAJ VS ABW INFRASTRUCTURE LTD	Sec 60(5)	08-09-2022	old : memo of parties, brief of synopsis and list of dates and events missed, index page numbering and application page numbering missed, estamp paper missed notary missed, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, etc new : (only proof of service uploaded) petition not upload, contact to registry	Navneet
85	01-09-2022	Company Appeal(Companies Act)	710102071312022		VINOD BAJAJ VS ABW INFRASTRUCTURE LTD	Sec 252 (1)	08-09-2022	pgs not clear 31,33 to 37, company master data missed, roc &&& income tax advance service missed	Rajiv Malik

86	04-09-2022	Company Petition (Companies Act)	710102072212022		NARENDRA KUMAR ARORA VS M.L.A. DELICACIES PRIVATE LIMITED	Sec. 241(1)	08-09-2022	Fees missed of section 242,246, brief synopsis/list of dates missed,pgs not clear 53 to 64,68 to 74,90,112,168,174,181 to 183,188 to 193 to 199,201 to 209,210 to 227,238 to 243,328 to 332 volume 2nd separate index missed,vakaltnama missed, true copy sign missed in annexures	CS Nitin
87	01-09-2022	Company Petition IB (IBC)	710102071172022		AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	08-09-2022	fc not allowed ( true copy certified) court fee has been misplaced (paste on blank side of vakalatnama) etc	ARVIND
88	02-09-2022	Company Petition (Companies Act)	710102071912022		MUNNI INVESTMENT PRIVATE LIMITED VS PRADEEP KUMAR AGGARWAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	08-09-2022	Wrong MoA &AoA annex according to memo of parties,pgs not clear 73 to 80,182 to 187,470 to 472,479 pgs cut 91,321,637,639 to 642 pgs in hindi 116,145 to 152,384 to 412,505 to 507,509,510,513,516,518 to 522,524,527,529,531,533,535,538, wrong pagination after pg no 663, mentioned pg no on Hindi to English typed copy	HITESH SACHAR
89	01-09-2022	Company Petition IB (IBC)	710102071282022		M/S WOOD CRAFT FURNISHERS VS HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	08-09-2022	1rs court fee missed,	Bhanderi Pranav Sanjaybhai
90	01-09-2022	Company Petition (Companies Act)	710102071342022		MAXWELL SECURITIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	08-09-2022	Wrong case type select,council detail missed in master index,memo of parties/synopsis/list of dates missed,pgs not clear 28,78, income tax advance service missed	NAVEEN NARANG

91	01-09-2022	Company Petition IB (IBC)	710102071222022		JIWAN PARKASH SAINI VS REGISTRAR OF COMPANIES	IBC Section 59	08-09-2022	volume 1 separate index missed, page:80, 160, 165, 170, 232-266, 287-321, not clear, page:183, 218, cut, page:197-198, 202-203, 220-222, blur, etc	parag rai
92	02-09-2022	Company Petition IB (IBC)	710102071782022		ADITYA BIRLA FINANCE LIMITED VS SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	08-09-2022	case type wrong, and wrong section contact to registry, etc	Aayush Kevlani
93	02-09-2022	Company Petition IB (IBC)	710102071772022		ADITYA BIRLA FINANCE LIMITED VS SITI JIND DIGITAL MEDIA COMMUNICATION SPRIVATE LIMITED	IBC under Sec 7	08-09-2022	document not uploaded properly, wrong pdf upload contact to registry, etc	Aayush Kevlani
94	04-09-2022	Company Petition (Companies Act)	710102072202022		UMESH GUPTA VS MEDIPOLE PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1)	08-09-2022	Section 242 fees missed, pgs not clear 452, double serial no on annexure from pg no 520 , pg no 806 ,1072 missed, pg no 1099 wrong arrange, pgs in hindi 1187, proof of service missed	Sujoy
95	05-09-2022	Intervention Petition (IBC)	710102072392022		UNILEC ENGINEERS LIMITED VS UNILEC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	08-09-2022	Memo Party Missing and Case Type Wrong Need to Application Sign Every Pages E-Stamp Paper Missing 1 Rs. Court Fess Missing and 5 Rs. Welfare Fund Fess Missing in Vakalatnama ticket not allowed mid on Vakalatnama	SAMEER MENDIRATTA
96	05-09-2022	Company Appeal(Companies Act)	710102072332022		UNILEC ENGINEERS LIMITED VS UNILEC ENGINEERS LIMITED	Sec 252 (3)	08-09-2022	Annex master data after master index, pgs not clear 23,25,55,73 to 78,83,85 to 106, pgs in hindi 162 to 171,182 to 191,197,198 to 206, volume wise separate index missed	Bhupendra
97	06-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102072672022		GULATI INFRATECH PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	Sec. 230-232, Sec 234	08-09-2022	pgs not clear 164 to 166,241	DEEPALI MITTAL

98	04-09-2022	Company Petition IB (IBC)	710102072052022		NITIN HIRE PURCHASE PRIVATE LIMITED VS OM SHIVAY REAL ESTATE PRIVATE LIMITED	IBC under Sec 7	08-09-2022	25rs advocate welfare and 3rs court fee missed, page:44-74 not clear, etc	Gursat
99	05-09-2022	Company Petition IB (IBC)	710102072532022		ANIL SYAL VS OM SHIVAY REAL ESTATE PRIVATE LIMITED	Section 121(1)	08-09-2022	case type wrong , need to file IA, etc	MANOHAR MALIK
100	06-09-2022	Company Petition IB (IBC)	710102072862022		COUNFREEDISE RETAIL SERVICE LTD VS VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	08-09-2022	volume wise index missed, page:47 not clear, pagE:47, 51, 78 ,72-76, 140-147, not clear,25rs advocate welfare and 3rs court fee missed, etc ,	Rakshith Srivastava
101	05-09-2022		0710102026782022/1	COMPANY APPEAL(COMPANIES ACT)/86(ND)2022	Vs.	Sec 252 (1) - By Government Body	08-09-2022	Page No. 6-8 Page Not Clear	
102	05-09-2022		0710102033432022/1	INTERLOCUTORY APPLICATION (I.B.C)/2164(ND)2022	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. MR. ANUP KUMAR LIQUIDATOR OF CORPORATE DEBTOR	Sec 60(5)	08-09-2022	Page Not Mentioned in Index and E-Stamp Paper Missing and Affidavit Incomplete	
103	05-09-2022		0710102035612022/4	COMPANY PETITION IB (IBC)/419(ND)2022	INDUSIND BANK LTD. Vs. HACIENDA PROJECTS PRIVATE LIMITED	IBC under Sec 7	08-09-2022	Page No. 49 Page Not Clear	
104	05-09-2022		0710102035932022/1	INTERLOCUTORY APPLICATION (I.B.C)/2771(ND)2022	CHHARIA HOLDINGS PRIVATE LIMITED Vs. ANUP KUMAR LIQUIDATOR	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	08-09-2022	Page Not Mentioned in Index and E-Stamp Paper Missing and Affidavit Incomplete	
105	05-09-2022		0710102039372022/2	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2022	M/S VIPUL MOTORS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	08-09-2022	Page No. Not Mentioned in Index and E-Stamp paper Missing	
106	05-09-2022		0710102039712022/3	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI Vs. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	08-09-2022	Notary Stamp Missing in E-Stamp Paper and Need to Applicant Sign Every Pages Page No. 62-71 Page Not Clear and Page No. 72- 152 179- 192 Page Not clear and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	

107	05-09-2022		0710102040782022/1	INTERLOCUTORY APPLICATION (I.B.C)/2721(ND)2022	SUNIL KUMAR JAIN & ORS. Vs. H.S. OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	08-09-2022	Page No. 4-9 True Copy Sign Missing	
108	05-09-2022		0710102041362022/3	COMPANY PETITION IB (IBC)/432(ND)2022	LH ASIAN TRADE FINANCE FUND LIMITED Vs. PIYOOSH GOYAL	Section 95(1)	08-09-2022	Notary Stamp Missing in E-Stamp Paper Need to Applicant Sign Every Pages Proof of Service Mentioned in Index	
109	05-09-2022		0710102055322022/1	COMPANY APPEAL(COMPANIES ACT)/160(ND)2022	Vs.	Sec 252 (1) - By Government Body	08-09-2022	Page No. 6-7 True Copy Sign Missing	
110	05-09-2022		0710102055322022/2	COMPANY APPEAL(COMPANIES ACT)/160(ND)2022	Vs.	Sec 252 (1) - By Government Body	08-09-2022	Page No. 6-7 True Copy Sign Missing	
111	05-09-2022		0710102055332022/1	COMPANY APPEAL(COMPANIES ACT)/159(ND)2022	Vs.	Sec 252 (1) - By Government Body	08-09-2022	Page No. 6-7 True Copy Sign Missing	
112	05-09-2022		0710102067362022/1	COMPANY APPEAL(COMPANIES ACT)/187(ND)2022	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	Sec 252 (1) - By Government Body	08-09-2022	Page No. 4-9 True copy Sign Missing	
113	05-09-2022		0710102067402022/1	COMPANY APPEAL(COMPANIES ACT)/181(ND)2022	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	Sec 252 (1) - By Government Body	08-09-2022	Page No. 4-9 True Copy Sign Missing	
114	05-09-2022		0710102071792021/9	INTERLOCUTORY APPLICATION (I.B.C)/4615(PB)2021	AYYAGARI VISWANADHA SARMA Vs. DEEP ACCOUSTICS PRIVATE LIMITED	Application under any other provisions- IBC,Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	08-09-2022	Page No. 35-36 Page Not clear	
115	05-09-2022		0710102084452021/10	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2021	BIKRAM SINGH GUSAIN Vs. MOHIT CHAWLA & ORS	Application under any other provisions- IBC	08-09-2022	Page No. 59-60 Page Not Clear	
116	05-09-2022		0710102087392021/10	INTERLOCUTORY APPLICATION (I.B.C)/5916(ND)2021	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. PARSHANT GOYAL	Application under any other provisions- IBC	08-09-2022	Page No. After 16 to 29 Double Pagination	
117	05-09-2022		0710102087752021/4	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED Vs. HORIZON GLOBAL LIMITED	IBC Under Sec 9	08-09-2022	Volume 1 Index Missing 15 Rs. Welfare Fund Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	

118	05-09-2022		0710102133082019/11	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES Vs. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	08-09-2022	Counsel Detail Missing and Need to Sign Every Pages	
119	05-09-2022		0710102141152019/7	COMPANY PETITION IB (IBC)/2966(ND)2019	GOURAV SHARMA Vs. UNIQUE REALTY PRIVATE LIMITED	IBC Under Sec 9	08-09-2022	Index Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
120	05-09-2022		0710102141152019/8	COMPANY PETITION IB (IBC)/2966(ND)2019	GOURAV SHARMA Vs. UNIQUE REALTY PRIVATE LIMITED	IBC Under Sec 9	08-09-2022	Index Missing and Incomplete Documents	
121	06-09-2022		0710102011922022/5	COMPANY PETITION (COMPANIES ACT)/49(PB)2022	ABDUL WASEEM Vs. HAMZA TRADING AND INVESTMENTS PVT LTD	Sec. 241(1),Sec. 242(4)	08-09-2022	1 Rs. Court Fess Missing in Vakalatnama	
122	06-09-2022		0710102057602022/2	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA Vs. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	08-09-2022	Notary Stamp Missing in E-Stamp Paper and Affidavit is Back Date Please True Typed Copy Mentioned in Page No. and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
123	06-09-2022		0710102064972022/1	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA Vs. INDUSIND BANK LIMITED	Sec 60(5)	08-09-2022	E-Stamp Paper Missing	
124	06-09-2022		0710102069592020/18	COMPANY PETITION IB (IBC)/1011(ND)2020	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	08-09-2022	Index Missing and E-Stamp Paper Missing Need to Applicant Sign Every Pages	
125	06-09-2022		0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS Vs. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	08-09-2022	Master Index Missing	
126	06-09-2022		0710102113142019/9	COMPANY PETITION IB (IBC)/1972(ND)2019	AKHILESH KULSHRESTHA Vs. SAAB INDIA TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	08-09-2022	Need to Applicant Sign Every Pages	
127	06-09-2022		0710200400802014/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Order copy Missed	

128	06-09-2022		0710200400802014/10	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Page No. 32 Cut E-Stamp Paper Missing and Some Pages True Copy Sign Missing	
129	06-09-2022		0710200400802014/11	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing and Affidavit Incomplete	
130	06-09-2022		0710200400802014/12	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Need to Applicant Sign Every Pages E-Stamp Paper Missing Counsel Sign Missing and Verify Date and Notary Stamp Missing in Affidavit and True Copy Sign Missing in All Annexure	
131	06-09-2022		0710200400802014/13	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper and Affidavit Missing and Counsel Sign Missing	
132	06-09-2022		0710200400802014/14	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and Affidavit in Verify Date and Sign Missing	
133	06-09-2022		0710200400802014/15	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing and Affidavit Missing Need to Applicant Sign Every Pages Page No. 11-90 True Copy Sign Missing	
134	06-09-2022		0710200400802014/16	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Incomplete Documents	
135	06-09-2022		0710200400802014/17	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing Page No. 116- 198 True Copy Sign Missing Page No. 155, 157 159, 161 163-164, 166, 190, 194, 196 198 Page Not Clear	
136	06-09-2022		0710200400802014/18	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Volume 1 Missing and Volume 2 Index Missing and Master Index Missing	

137	06-09-2022		0710200400802014/19	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Volume 2, 1 Index Missing Need to Applicant Sign Every Pages E-Stamp Paper Missing Page No. 98, 100, 102, 104, 106-107 , 109 137, 139, 141, 143, Page Not clear and True Copy Sign Missing in All Annexure	
138	06-09-2022		0710200400802014/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 112-121 131- 132 146 94-95 not clear and Page After 148 Page No. Missing According your PDF	
139	06-09-2022		0710200400802014/20	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Incomplete Documents	
140	06-09-2022		0710200400802014/21	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Incomplete Documents	
141	06-09-2022		0710200400802014/22	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 112-114 94-95 not clear and Page After 148 Page No. Missing According your PDF	
142	06-09-2022		0710200400802014/6	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True copy Sign Missing in All Annexure	
143	06-09-2022		0710200400802014/8	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Order Missed	
144	06-09-2022		0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	08-09-2022	Technical Error Document Not Open Please Document Once Again	



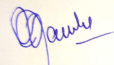
145	06-09-2022		0710200400812014/10	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Need to Applicant Sign Every Pages E-Stamp Paper Missing and Affidavit in Verify Date and Counsel Detail Missing Page No. 73- 120 True Copy Sign Missing Page After 132 Double Pagination	
146	06-09-2022		0710200400812014/11	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Incomplete Documents and Please Document Upload Once Again	
147	06-09-2022		0710200400812014/12	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing Counsel Sign Missing Verify Date and Sign Notary Missing in Affidavit	
148	06-09-2022		0710200400812014/13	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing Counsel Sign Missing Verify Date and Sign Notary Missing in Affidavit and Page No. 32-57 True Copy Sign Missing	
149	06-09-2022		0710200400812014/14	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Page No. After 58 75, Page No. Missing according your PDF Page No. 60 - 73 ,80 -82 86, 96, Page Not Clear and Page 79 Wrong Arrange Page	
150	06-09-2022		0710200400812014/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Pagination Wrong in Index according your PDF	
151	06-09-2022		0710200400812014/16	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing Counsel Sign Missing Verify Date and Sign Notary Missing in Affidavit and Page No. 19- 44 True Copy Sign Missing	

152	06-09-2022		0710200400812014/17	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	E-Stamp Paper Missing Need to Every Pages Applicant Sign Page No. 30 to 57 True Copy Sign Missing Page No. 33 -35 , 54 - 59 63 -64 Page Not Clear	
153	06-09-2022		0710200400812014/18	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Incomplete Documents	
154	06-09-2022		0710200400812014/6	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Order Copy Missed and Volume 2 Index Missing	
155	06-09-2022		0710200400812014/7	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Volume 1 Missing	
156	06-09-2022		0710200400812014/9	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions	08-09-2022	Page No. Missing in PDF According your PDF and Some Pages Not Clear E-Stamp Paper Missing	
157	06-09-2022		0710204000182016/21	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	08-09-2022	E-Stamp Paper Missing and Page No. 29 to 42 44 to 47 , 65 to 67 , 69 - 74, 87 - 98 True Copy Sign Missing and Page No. 62 Not Clear	
158	07-09-2022		0710102014102022/7	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2022	TECHNOLOGY DEVELOPMENT BOARD Vs. SIBA KUMAR MOHAPTRA	Sec 60(5)	08-09-2022	Page No. After 3 Page No. Not Mentioned in Index and Missing in PDF	
159	07-09-2022		0710102033192022/6	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS Vs. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	08-09-2022	Please Rejoinder Document in Straight way Please Upload Document Once Again	
160	07-09-2022		0710102051282022/3	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP Vs. ABHINAV MITTAL	Section 95(1)	08-09-2022	Page Np. 5-57 True Copy Sign Missing Need to Sign Applicant Every Pages	
161	07-09-2022		0710102051292022/4	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP Vs. ARUN MITTAL	Section 95(1)	08-09-2022	Page Np. 5-57 True Copy Sign Missing Need to Sign Applicant Every Pages	
162	07-09-2022		0710102051302022/2	COMPANY PETITION IB (IBC)/539(ND)2022	PUNJAB NATIONAL BANK THROUGH RP Vs. ASHISH MITTAL	Section 95(1)	08-09-2022	Page No. 4-56 True Copy Missing in Annexure and Need to Sign Applicant Every Pages	

163	07-09-2022		0710102009462020/4	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	08-09-2022	Index missing	
164	07-09-2022		0710102010152021/10	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) Vs. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	08-09-2022	Index missing	
165	07-09-2022		0710102013012022/2	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2022	ANIL KOHLI Vs. EMPLOYEES PROVIDENT FUND ORGANISATION ALWAR	Sec 60(5)	08-09-2022	Place one Court Fee stamp in Blank space in Vakalatnama	
166	07-09-2022		0710102014102022/7	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2022	TECHNOLOGY DEVELOPMENT BOARD Vs. SIBA KUMAR MOHAPTRA	Sec 60(5)	08-09-2022	Wrongly Filed	
167	07-09-2022		0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	08-09-2022	Sign msising in Pages 1 to 33 according to PDF, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
168	07-09-2022		0710102017072020/3	COMPANY APPEAL(COMPANIES ACT)/184(ND)2020	SUMAN SINGH Vs. SIR SOCHA SINGH & SONS (P) LIMITED	Sec. 58(3)	08-09-2022	True Copy sign msising in the Compilation Judgement document	
169	07-09-2022		0710102017932022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2022	FORTUM AMRIT ENERGY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	08-09-2022	Page Numbers wrongly filed after Page 86 according to PDF	
170	07-09-2022		0710102021842020/9	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	08-09-2022	Index msising, Main Case Number missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	
171	07-09-2022		0710102031242022/1	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH Vs. SHEFALI	Sec 43(1) r/w Sec 44 (1)	08-09-2022	Page Numbers msising in Index, Pagination msising in Reply document, E-stamp msising	
172	07-09-2022		0710102053032022/2	TRANSFER APPLICATION (IBC)/20(PB)2022	IL&FS INFRASTRUCTURE DEBT FUND Vs. MCLEOD RUSSEL INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	08-09-2022	Case Type wrong	
173	07-09-2022		0710102068472020/3	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	08-09-2022	Need to File in IA	

174	02-09-2022		0710102011162022/5	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED Vs. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	08-09-2022	Need to File in IA	
175	02-09-2022		0710102011162022/6	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED Vs. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	08-09-2022	Need to File in IA	
176	02-09-2022		0710102016282022/5	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG Vs. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)	08-09-2022	Notary misisng in E-stamp, Affidavit Back date, Place the Welfare Fee stamp and COurt Fee stamp in Blank spaces in Vakalatnama	
177	02-09-2022		0710102021842020/7	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	08-09-2022	Five rupees Welfare Fee stamp missing in Vakalatnama	
178	02-09-2022		0710102041332022/2	COMPANY APPEAL(COMPANIES ACT)/172(ND)2022	RUKHSANA CHOUDHURY Vs. BINDAL MERCHANDISE	Sec 252 (3)	08-09-2022	Main Case Number missing	
179	02-09-2022		0710102049362022/1	COMPANY PETITION IB (IBC)/583(ND)2022	M/S DESHWAL WASTE MANAGEMENT PVT. LTD. Vs. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	08-09-2022	E-stamp missing	
180	02-09-2022		0710102053452022/2	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA Vs. EPIC ADVISORS PRIVATE LIMITED MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	08-09-2022	Ten rupees Welfare Fee stamp missing in Vakalatnama	
181	02-09-2022		0710102066322022/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/82(ND)2022	IPE GLOBAL LIMITED Vs. SHIV RAMAN DUGGAL	Sec. 230-232, Sec 234	08-09-2022	Wrongly Filed here	
182	02-09-2022		0710102074662021/17	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS Vs. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	08-09-2022	Proof of service wrongly filed	

183	02-09-2022		0710102074662021/19	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS Vs. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	08-09-2022	Sign msising in Pages 1 to 4 according to PDF, True Copy sign msising in Pages 6 to 9 according to PDF	
184	05-09-2022		0710102019992021/25	COMPANY PETITION (COMPANIES ACT)/65(ND)2021	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	Sec. 241(1),Sec. 242(4)	08-09-2022	E-stamp missing, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
185	05-09-2022		0710102032582022/6	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	08-09-2022	True Copy sign msising in Pages 28 to 48 according to PDF	
186	05-09-2022		0710102069952022/1	INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)2022	VIKRAM VISHAL MINHAS Vs. ADWIK HOMES PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-09-2022	Pagination missing in the Publication document	

  
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